

ITEM NO.14

COURT NO.13

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CONMT.PET.(C) No. 1088/2019 in SLP(C) No. 8620/2017

NANAK CHAND

Petitioner(s)

VERSUS

NARENDRA BHUSHAN

Respondent(s)

(FOR ADMISSION and IA No.153580/2019-EXEMPTION FROM FILING O.T.)

Date : 21-10-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE NAVIN SINHA
HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. Haraprasad Sahu, Adv.
Mr. F. I. Choudhury, AOR

For Respondent(s) Mr. Ravindra Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matter on 25.10.2019.

In the meantime, as prayed for, the petitioner is allowed to
file additional documents.

(SANJAY KUMAR-II)
COURT MASTER (SH)

(DIPTI KHURANA)
COURT MASTER (NSH)